

FORM A**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF ELEMENT119 LEASING AND
FINANCE PRIVATE LIMITED**

1.	Name of corporate person	ELEMENT119 LEASING AND FINANCE PRIVATE LIMITED
2.	Date of incorporation of corporate person	April 15, 2013
3.	Authority under which corporate person is Incorporated / registered	Registrar Of Companies, Maharashtra, Mumbai under Companies Act, 1956
4.	Corporate identity number / limited liability identity Number of corporate person	U70101MH2013PTC241880
5.	Address of the registered office and principal office (if any) of corporate person	159, CST Road, Kalina, Santacruz (East), Mumbai - 400 098
6.	Liquidation commencement date of corporate Person	November 20, 2019
7.	Name, address, email address, telephone number and The registration number of the liquidator	NEENA BHATIA C 93, Snehadhara, Dadabhai Cross Road No 3, Vileparle West, Mumbai 400056 njbhatia21@gmail.com 9870002130 IBBI/IPA-002/IP-N00199/2017-18/10565
8.	Last date for submission of claims	December 19, 2019

Notice is hereby given that the *Element119 Leasing And Finance Private Limited* has commenced voluntary liquidation November 20, 2019

The stakeholders of Element119 Leasing And Finance Private Limited are hereby called upon to submit a proof of their claims, on or before December 19, 2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:

A handwritten signature in black ink, appearing to read 'Neena Bhatia', followed by a period.

Neena Bhatia

IBBI/IPA-002/IP-N00199/2017-18/10565

Date: November 20, 2019 Place: Mumbai